

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S ECA ENGINEERING PRIVATE LIMITED

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	ECA ENGINEERING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17 <sup>th</sup> March, 1986
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / <del>Limited Liability Identification No.</del> of corporate debtor	U74899DL1986PTC023619
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office:</b> G-9 Harsh Bhawan, 64-65 Nehru Place, New Delhi, Delhi-110019, India
6.	Insolvency commencement date in respect of corporate debtor	9 <sup>th</sup> July, 2024
7.	Estimated date of closure of insolvency resolution process	5 <sup>th</sup> January, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name:</b> Sudhanshu Gupta <b>Registration Number:</b> IBBI/IPA-002/IP-N00216/2017-18/10668
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 <b>Email Address:</b> sg_1973@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 <b>Email Address:</b> cirp.ecaengg@gmail.com
11.	Last date for submission of claims	23 <sup>rd</sup> July, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<b>a. Web link:</b> <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> <b>b. Not Applicable</b>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. **ECA ENGINEERING PRIVATE LIMITED** on **9<sup>th</sup> July, 2024**.

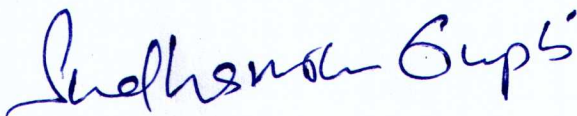


The creditors of M/s. **ECA ENGINEERING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **23<sup>rd</sup> July, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. (Not Applicable)

**Submission of false or misleading proofs of claim shall attract penalties.**



**Sudhanshu Gupta**

**Interim Resolution Professional of ECA ENGINEERING PRIVATE LIMITED**

**Regn. No. – IBBI/IPA-002/IP-N00216/2017-18/10668**

**Address: 311, Agarwal Chamber-2, Plot No. 30, 31,**

**Veer Savarkar Block, Opp. Metro Pillar No. 58,**

**Shakarpur, East Delhi-110092**

**Email Address: sg\_1973@rediffmail.com**

**Contact No.: +91-9811547321**

**Date: 10<sup>th</sup> July, 2024**

**Place: Delhi**



Ltd. (Through its Smt. Hema Parashar)  
 3. Sh. Saurabh Parashar (Director, Mortgagor & Guarantor)  
 4. Smt. Hema Parashar W/o Sh. Dushyant Parashar (Director, Mortgagor & Guarantor)  
 5. Smt. Seeta Devi W/o Sh. Yash Pal Sharma (Mortgagor & Guarantor)  
 6. Sh. Dushyant Kumar S/o Sh. Mathura Prasad Parashar (Mortgagor & Guarantor)  
 7. Smt. Minesh Kumar W/o Sh. Manish Kumar (Mortgagor & Guarantor)  
 8. Sh. Ram veer Singh S/o Har Prasad (Guarantor)  
 9. Shri Kali Charan S/o Devaki Nandan (Guarantor)  
**Branch-Sadabad Gate, Hathras.**

(Rupees Three Crore  
 Twelve Lakh Forty-Two  
 Thousand Six Hundred  
 Seventy-Five and  
 Seventy-One Paise  
 Only) + Further Interest  
 w.e.f 01.06.2024

**Note:** \* Please also note that vide this notice, We Hereby Reconstruction of Financial Assets and Enforcement of Proceedings under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.  
 Place: Agra, Date: 10.07.2024

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF ECA ENGINEERING PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	ECA ENGINEERING PRIVATE LIMITED
2. Date of incorporation of corporate debtor	17th March, 1986
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U74899DL1986PTC023619
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office : G-9 Harsh Bhawan, 64-65 Nehru Place, New Delhi, Delhi-110019, India
6. Insolvency commencement date in respect of corporate debtor	09th July, 2024
7. Estimated date of closure of insolvency resolution process	05th January, 2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name : Sudhanshu Gupta Registration Number: IBBI/IPA-002/IP-N00216/2017-18/10668
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Email Address: sg_1973@rediffmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Email Address: cirp.ecaengg@gmail.com
11. Last date for submission of claims	23rd July, 2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link : <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> b. Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Eca Engineering Private Limited on 9th July, 2024.  
 The creditors of M/s. Eca Engineering Private Limited are hereby called upon to submit their claims with proof on or before 23th July, 2024, to the interim resolution professional at the address mentioned against entry No. 10.  
 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.  
 A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. (Not Applicable)  
**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-  
 Suchanshu Gupta  
 Interim Resolution Professional of M/s Eca Engineering Private Limited  
 Regn. No.-IBBI/IPA-002/IP-N00216/2017-18/10668  
 Address : 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block,  
 Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092  
 Email Address : sg\_1973@rediffmail.com  
 Contact No.: +91-9811547321



*Sudhanshu Gupta*

फार्म ए सार्वजनिक घोषणा

(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के अंतर्गत)

मैसर्स ईसीए इंजीनियरिंग प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ हेतु संगत विवरण

Table with 2 columns: Question/Topic and Answer/Details. Includes details about the company, directors, and legal proceedings.

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिकरण ने 09 जुलाई, 2024 को मैसर्स ईसीए इंजीनियरिंग प्राइवेट लिमिटेड को कॉर्पोरेट दिवाला समाधान प्रक्रिया प्रारंभ करने का आदेश दिया है।

दिवाली लेनदार केवल इलेक्ट्रॉनिक पद्धति द्वारा प्रमाण सहित अपने दावों को जमा करेंगे। अन्य सभी लेनदार प्रमाण सहित अपने दावे व्यक्तिगत रूप से या डाक द्वारा या इलेक्ट्रॉनिक माध्यमों से जमा कर सकते हैं।

हस्ता/- सुभाष गुप्ता मैसर्स ईसीए इंजीनियरिंग प्राइवेट लिमिटेड के अंतरिम रिजोल्यूशन प्रोफेशनल पंजीकरण सं.: IBB/PA-002/IP-N00216/2017-18/10668

नाम जी गायर (2) के पते पर, 2016) 62, पी.डी.डी. नं. 110098 नई दिल्ली - 110098

अनुसूची I प्रारूप ए सार्वजनिक घोषणा (भारतीय दिवाला और ऋण शोध अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियम, 2017 के विनियम 14 के अधीन)

वास्तु डेवलपर्स प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

Table with 2 columns: Question/Topic and Answer/Details. Includes details about the company, directors, and legal proceedings.

एतद्वारा सूचना दी जाती है कि मैसर्स वास्तु डेवलपर्स प्राइवेट लिमिटेड ने 08 जुलाई 2024 को स्वैच्छिक परिसमापन आरंभ किया है। मैसर्स वास्तु डेवलपर्स प्राइवेट लिमिटेड के हितधारकों को एतद्वारा मद 7 के समुच्च लिखित पत्र पर परिसमापन के पास 07 अगस्त 2024 को या इससे पूर्व अपने दावों के प्रमाण जमा करने के लिए कहा जाता है।

निम्नलिखित बैंक डिमांड नोटिस 2, रघुनाथ नगर, महात्मा गाँधी मार्ग, आगरा

भारत सरकार ऑफ फाइनेंशियल एसेट्स एण्ड इन्फोर्समेंट ऑफिस, 2002 की धारा-13(2) के अन्तर्गत नोटिस का प्रमाण सहित अपने दावों को जमा करेंगे। अन्य सभी लेनदार प्रमाण सहित अपने दावे व्यक्तिगत रूप से या डाक द्वारा या इलेक्ट्रॉनिक माध्यमों से जमा कर सकते हैं।

Handwritten signature and circular stamp: INSOLVENCY PROFESSIONAL, IBB/PA-002/IP-N00216/2017-18/10668